GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:158
ANSWERED ON:24.11.2014
UNIFORM MINIMUM WAGES
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of minimum wages fixed for the skilled, semi-skilled and unskilled workers in the country, State/UT-wise;
- (b) whether the Government proposes to introduce a uniform system by linking inflation index for fixing wage rates for the workers of unorganised sector throughout the country;
- (c)if so, the details thereof along with the status of families living on minimum wages and below poverty line in the country; and
- (d)the action taken by the Government in this regard so far?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): A statement showing the rates of existing Minimum Wages fixed for the Skilled, Semi -skilled and Un-skilled workers for the Central Sphere under the Minimum Wages Act, 1948 effective from 01.10.2014 is at Annexure.
- (b) to (d): In order to protect the minimum wages against inflation, Central Government has already adopted the Variable Dearness Allowance (VDA) as a component of minimum wage and which is revised twice a year taking into account the rise in the Consumer Price Indices. In the Central sphere, the minimum rates of wages are revised effective from 1st April and 1st October every year.

The details of the status of families living on minimum wages and below poverty line are not maintained by the Ministry.